

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 613**  
**IB-2260(ND)/2019**

**IN THE MATTER OF:**

**M/s. Utsav Securities Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. SNS Diagnostics Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 13.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**  
**For the Liquidator**

**:Ms. Kartikeya Singh, Advocate**  
**:Mohd Nazim Khan, Ms. Garima**  
**Kwatra And Mr. Saba Ahmad,**  
**Advs.**

**For the Respondent/Corporate Debtor :**

**ORDER**

Due to paucity of time, matter is now adjourned to **11.04.2023**.

**Sd/-**  
**(Court Officer)**